Annexure - 2

Name of the Corporate Debtor:- **Date of commencement of CIRP:** **List of creditors as on:**

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim received						Amount of contingent claim	Amount of any mutual dues that may be set- off	Amountt of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of Voting share				
	Total		-	-									